NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|---|
| 4 | CP 07/17 | Hearing | 58 | Neel Rajesh Shah Vs United Spirits Ltd. |

SI. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Phananyay Joshi Advocate for along with Appelant

Vacham H. U

9535 649743

R. LUBRAMANIAN Advocates for Respondente.

D. Rywyd 06575

Counsel for petitioner is present. Counsel for respondent is present. He has filed counter filed for IA No.17/17 and also for the main petition No.CP 07/2017.

We have heard the counsels on IA No.07/2017 filed for condonation of delay in filing the main petition.

List it for orders on 10.07.2017.

MEMBER (J)

MEMBER (T)